


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.95/BB/2017	-	For filing ROC report	252(3)	Ray Interiors & Advertising (India) Pvt. Ltd. Vs ROC.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	JAYASHREE PARTHASARATHY PCS 9986649498	PETITIONER	

**ORDER**

PCS for Petitioner Company is present. ROC filed his report.  
Heard the PCS. For orders, list it on 06/12/2017.

  
**Member (T)**

  
**Member (J)**